

Smuggling in Bombay

**2193. Shri Himatsingka:
Shri Rameshwar Tantia:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that gold and luxury consumer goods valued at Rs. 17 lakhs were seized in Bombay on the 18th November, 1965;

(b) if so, whether it is also a fact that the smuggled gold had foreign markings;

(c) if so, the action taken against the culprits; and

(d) the consumer goods seized?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). On 18th November, 1965, 830 tolas of gold bearing foreign markings and valued at Rs. 51,875/- at the international rate, 10,532/- watches, Rs. 40,000/- of Indian currency and other consumer goods worth about Rs. 3,04,350/- were seized at different places in Bombay.

(c) Two persons were arrested. The cases are under investigation

(d) Besides watches, the consumer goods were textiles, record players, transistors, playing cards, blades and fountain pens.

Educational Allowance to Government Employees

**2194. Shri Jedhe:
Shri V. T. Patil:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that some Government employees are paid educational allowance monthly on submission of a certificate once only in an academic year from the educational institutions;

(b) whether it is also a fact that the actual tuition fee is refunded only to Government employees on quarterly basis and that too after the sub-

mission of the tuition fee receipts for all the previous three months;

(c) if so, the reasons for this discrimination;

(d) whether Government also propose to refund the actual tuition fees monthly on the same basis as is done in the case of payment of educational allowance; and

(e) if not, the reasons therefor?

The Minister of Finance (Shri T. T. Krishnamachari) (a) No, Sir. The educational allowance is paid monthly at fixed rates on the basis of certificate to be furnished by Government servants twice a year.

(b) Yes, Sir.

(c) Unlike the Children's Educational Allowance, which is paid monthly at fixed rates, the scheme of reimbursement of tuition fees provides for reimbursement of fees actually paid only. This necessitates proper verification prior to payment. To avoid unnecessary work all round, reimbursement is made on a quarterly instead of monthly basis.

(d) No, Sir.

(e) If reimbursement of tuition fees is made monthly it will increase tremendously the work in all administrative offices.

Industrial Projects Built with Soviet Assistance

2195. Shri Vishwa Nath Pandey:
Will the Minister of Finance be pleased to state:

(a) the total number of industrial projects which have been built in India with the Russian collaboration or cooperation till the 30th November, 1965; and

(b) the kind of assistance given by the Soviet Union?

The Minister of Finance (Shri T. T. Krishnamachari) (a) and (b). The Government of the USSR have ex-